

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2772
TO BE ANSWERED ON 19.12.2024

Environment Pollution by factories

2772. SHRI SANT BALBIR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the action taken against factories polluting the environment in the last five years, Statewise including Punjab;
- (b) the action taken against such factories that do not comply with the law and pollute the environment; and
- (c) whether Government has prepared any list of polluting factories and non-polluting ones that comply with environmental standards, State-wise including Punjab?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (c):

The Ministry of Environment, Forest and Climate Change primarily monitors the industrial units across India through Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs), which are responsible for ensuring compliance with environmental norms at the national and state level respectively. CPCB has directed all 17 categories of high pollution potential industries, Grossly Polluting Industries of Ganga basin and Common Waste Treatment Facilities to install Online Continuous Effluent/ Emission Monitoring Systems (OCEMS) for strengthening monitoring mechanism and effective compliance through self-regulatory mechanism and constant vigil on pollution levels. Real-time values of environmental pollutants of trade effluent and emissions generated through OCEMS are transmitted online to CPCB and concerned SPCB/PCC on 24x7 basis. Central software processes the data and in cases where value of pollutant parameter exceeds the prescribed environmental norms, an automatic SMS alert is generated and sent to industrial unit, concerned SPCB/PCC and CPCB.

CPCB carries out inspection-cum-monitoring of 17 category industries and Common Waste Treatment Facilities, which are randomly selected based on SMS alerts generated through OCEMS. In case of non-compliance, action as deemed fit is taken as per the provisions of the environmental acts.

During the last 5 years i.e. 2020 to 2024, based on OCEMS data CPCB has inspected a total of 341 units. State-wise status of inspections including Punjab State is attached as **Annexure-I**.

For Punjab state during this period, a total of five units were inspected, out of which four units were found non-complying with environmental norms against which actions (Show-cause Notices/Technical Directions under Section 5 of the Environment Protection Act, 1986 to 2 units & Directives in form of letter to 2 units) were taken as per the provisions of environmental laws. Out of initial four non-complying units, two units later complied with the norms/directives, however, directives/notices of CPCB are still in force for remaining two non-complying units. Details of industries inspected by CPCB in Punjab (2020-24) is at **Annexure-II**.

Annexure-I

State-wise status of 17 categories of high pollution potential industries and common facilities inspected by CPCB selected based on OCEMS data during 2020-24

(Status as on 18.11.2024)

Sl. N o.	State/UT	Total no. of industries Inspect ed	No. of industries found non-complying with environmental norms	No. of industries to whom closure directions were issued u/s 5 of EPA, 1986	No. of industries for which closure direction have been revoked	No. of industries to whom Show-cause notices (SCNs)/Technical directions were issued u/s 5 of EPA, 1986	No. of industries which have complied with SCNs/Technical Directions of CPCB	No. of industries to which directives were issued in the form of a letter	No. of industries which have complied with CPCB directives	No. of non-complying units for which directions were issued to SPCBs/PCCs u/s 18(1)(b) of Water/Air Act	No. of units complied with directions (issued u/s 18(1(b) to SPCBs/PCCs)	No. of units found non-complying during inspection but complying as on date	No. of industries for which SCN/directions of CPCB/SPC B are still in force
		A	B	C	D	E	F	G	H	I	J	K=D+F+H+J	L=B-K
1	Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	14	7	0	0	5	2	1	0	1	0	2	5
3	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
4	Assam	12	5	0	0	4	2	0	0	1	1	3	2
5	Bihar	5	2	1	1	0	0	1	1	0	0	2	0
6	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
7	Chhattisgarh	12	2	0	0	2	0	0	0	0	0	0	2
8	Daman & Diu and Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0
9	Delhi	4	4	0	0	0	0	3	1	1	0	1	3
10	Goa	1	0	0	0	0	0	0	0	0	0	0	0
11	Gujarat	36	20	2	2	12	6	0	0	6	0	8	12

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		A	B	C	D	E	F	G	H	I	J	K=D+F+H+J	L=B-K
12	Haryana	22	10	0	0	3	2	5	3	2	0	5	5
13	Himachal Pradesh	2	1	0	0	1	0	0	0	0	0	0	1
14	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
15	Jharkhand	8	2	0	0	2	2	0	0	0	0	2	0
16	Karnataka	28	18	3	3	8	4	2	1	5	0	8	10
17	Kerala	7	4	0	0	1	0	0	0	3	1	1	3
18	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	9	0	0	0	0	0	0	0	0	0	0	0
21	Maharashtra	42	26	3	3	13	2	0	0	10	0	5	21
22	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
23	Meghalaya	5	1	0	0	0	0	0	0	1	0	0	1
24	Mizoram	2	0	0	0	0	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
26	Odisha	12	2	1	1	1	1	0	0	0	0	2	0
27	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
28	Punjab	5	4	0	0	1	1	3	1	0	0	2	2
29	Rajasthan	18	6	0	0	2	2	1	1	3	0	3	3
30	Sikkim	5	5	0	0	4	1	0	0	1	1	2	3
31	Tamil Nadu	16	10	0	0	4	2	2	1	4	0	3	7
32	Telangana	20	8	1	1	5	3	0	0	2	0	4	4

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		A	B	C	D	E	F	G	H	I	J	K=D+F+H+J	L=B-K
33	Tripura	3	2	0	0	2	2	0	0	0	0	2	0
34	Uttar Pradesh	34	11	0	0	10	3	0	0	1	0	3	8
35	Uttarakhand	10	5	0	0	5	2	0	0	0	0	2	3
36	West Bengal	9	4	0	0	4	2	0	0	0	0	2	2
	Total	341	159	11	11	89	39	18	9	41	3	62	97

Annexure-II

List of industries inspected by CPCB in Punjab (2020-24)

S. No.	Name and address of the unit	District	Sector	Date of Inspection	Action Taken	Remarks
1	M/s Arora Iron & Steel Rolling Mills Private Limited Village Dhandari Khurd Near Phase-VII, Focal Point	Ludhiana	Iron and steel	07-06-2023	Complying	-
2	M/s Centrient Pharmaceuticals India Private Ltd Village Tonsa Tehsil Balachaur Dist SBS Nagar	Hoshiarpur	Pharmaceutical	09-10-2023	Show-cause notice u/s 5 of EPA, 1986 issued on 19-12-2023	Complying with the norms w.e.f 19.02.2024
3	M/s Medicare Environmental Management Pvt. Ltd Opps. Central Jail, Tajpur Road, Ludhiana.	Ludhiana	CBMWTF	17-01-2024	Show-cause notice u/s 5 of EPA, 1986 issued on 06-06-2024	SCN still in force.
4	M/s VivaChem Intermediates Private Limited, Plot No. A-1 Industrial Focal point Raikot Ludhiana	Ludhiana	Pharmaceutical	17-01-2024	Directives in the form of letter to the unit on 26.03.2024	Complying with the norms w.e.f 15.04.2024
5	Municipal Corporation Ludhiana STP 105 MLD Balloke	Ludhiana	STP	17-01-2024	Directives in the form of letter to the unit on 22.03.2024	Directives still in force